Annexure-9

Name of the Corporate Debtor: TIRUMALLA OIL REFINERY PRIVATE LIMTED (under CIRP)

Date of commencement of CIRP: 06.08.2024 List of Creditors as on: 15.04.2025

Other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl.	Name of Details of claim			Details of claim admitted						Amount of	Amount of	Amount of	Amount of claim	Details of	Remarks, if any
No.	Creditor	Date of	Amount	Amount of	Nature of claim	Amount	Amount	Whether	% of	contingent	any Mutual	claim not	under verification	Security	-
		receipt	claimed	claim		covered	covered	related	voting	claim	dues, that	admitted		Held	
				admitted		by	by	party?	share in		may be set-				
						security	guarantee		CoC		off				
						interest									
1	Renuka Agencies	18.10.2024	4,59,135	1,75,000	Other stakeholders, if any (other than financial creditors and operational creditors)	-	-	-	-	-	-	2,84,135			Amount claimed as interest is rejected, owing to unavailability of relevant documents substantiting the claim.
2	Ashwin Traders	15.10.2024	6,97,972	0	Other stakeholders, if any (other than financial creditors and operational creditors)	-	-	-	-	-	-	6,97,972			Claim is made under inappropriate category. Hence rejected. However, it has been correctly reclassified under Operational Creditors.
3	M/s Sarnot Kiran Store	04.11.2024	8,08,877	0	Other stakeholders, if any (other than financial creditors and operational creditors)	-	-	-	-	-	-	8,08,877			Claim is made under inappropriate category.Hence rejected. However, it has been correctly reclassified under Operational Creditors.
	TOTAL		19,65,984	1,75,000						-	-	17,90,984	-		